|   | Annexure-8   |                           |                 |                           |           |  |           |         |             |            |                 |                                     |                    |        |  |
|---|--|---------------------------|-----------------|---------------------------|-----------|--|-----------|---------|-------------|------------|-----------------|-------------------------------------|--------------------|--------|--|
| Name of the corporate debtor: PMS-COM-PRO (INDIA) PRIVATE LIMITED |  |                           |                 |                           |           | Date of commencement of CIRP: 29.04.2024 |           |         |             |            |                 | List of creditors as on: 25.05.2024 |                    |        |  |
|   |  |                           |                 |                           |           |  |           |         |             |            |                 |                                     |                    |        |  |
|   | List of operational creditors (Other than Workmen and Employees and Government Dues) |                           |                 |                           |           |  |           |         |             |            |                 |                                     |                    |        |  |
| SI. No.   | Name of creditor   | Details of claim received |                 | Details of claim admitted |           |  |           |         | Amount of   | Amount     | Amount of claim | Amount of claim                     | Remarks,           |        |  |
|   |  | Date of                   | Amount claimed  | Amount of claim           | Nature of | Amount                                   | Amount    | Whether | % of voting | contingent | of any          | not admitted                        | under verification | if any |  |
|   |  | receipt of                | [Amount in Rs.] | admitted                  | claim     | covered                                  | covered   | related | share in    | claim      | mutual          |                                     |                    |        |  |
|   |  | claim                     |                 |                           |           | by                                       | by        | party?  | CoC         |            | dues, that      |                                     |                    |        |  |
|   |  |                           |                 |                           |           | security                                 | guarantee |         |             |            | may be          |                                     |                    |        |  |
|   |  |                           |                 |                           |           | interest                                 |           |         |             |            | set-off         |                                     |                    |        |  |
|   | Prama Hikvision India Private  |                           |                 |                           |           |  |           |         |             |            |                 |                                     |                    |        |  |
| 1   | Limited  | 24.05.2024                | 1,71,60,943.08  | 1,71,60,943.08            | Unsecured | 0  | 0         | No      | 100.00      | 0          | 0               | 0                                   | 0                  |        |  |
|   |  |                           |                 |                           |           |  |           |         |             |            |                 |                                     |                    |        |  |
|   | TOTAL  |                           | 1,71,60,943.08  | 1,71,60,943.08            |           | -  | -         |         | 100.00      | -          | -               | -                                   | -                  |        |  |